

[*Translation*]

at controlled rates;

Supply of sugar to MP, UP, and Haryana etc.

(b) the per capita quantity of sugar supplied in each of these States; and

969. SHRI RAGHAVJI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(c) whether the per capita quantity of sugar supplied varies from State to State and if so, the reasons therefor?

(a) the total quantity of sugar supplied by the Union Government to Madhya Pradesh, Maharashtra, Uttar Pradesh, Haryana and Gujarat in 1990 for distribution

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b). The details are as under:-

<i>State</i>	<i>Monthly levy sugar quota</i>		<i>Festival quota for September & October, 1990 (Tonnes)</i>
	<i>Quantity (Tonnes)</i>	<i>Per Capita (gms.)</i>	
1	2	3	4
Madhya Pradesh	25031	425	7536
Maharashtra	29938	425	9014
Uttar Pradesh	52926	425	15936
Haryana	6386	425	1924
Gujarat	16194	425	4878

(c) In general, levy sugar allocation are based on ensuring 425 grams per capita monthly availability to all States for the projected population as on 1.10.1986. However, in case of few States/Union Territories namely, Goa, Nagaland, Andaman & Nicobar Islands, Lakshwadeep, Delhi, Chandigarh, Pondicherry, Daman & Diu, allocations are being made on higher scales, due to special circumstances prevailing in them.

[*English*]

Sub-standard drugs in C.G.H.S. Dispensaries

970. SHRI M.S. PAL:
SHRI BALESHWAR YADAV:

Will THE MINISTRY OF HEALTH AND FAMILY WELFARE be pleased to state: